

Statement

ILLUSTRATIVE LIST OF CTV
COMPONENTS

1. Control Unit/Operating Unit for Tuner.
2. EHT Transformer
3. T. V. Deflection Yoke and Magnet Assembly
4. Unpopulated fire-retardent PCB
5. Connectors
6. EHT Cable
7. Focus Potentiometer
8. Thermistors (PTC)
9. Capacitors
10. Diodes
11. Transistors
12. Resistors
13. Pulse transformer
14. RF/IF Coils
15. Plastic extruded components *except cabinet*
16. 4.43 MHz Crystal

Particulars of Companies Working
in Organised Sector

2448. SHRI SATISH AGARWAL : Will the PRIME MINISTER be pleased to state the particulars of unit/chief executive and complete addresses of companies in the organised sector/SSI sector, capacity, location, details of licence/approval accorded for the manufacture of colour television till date alongwith the conditions governing them ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : (a) The information

is being compiled/collected and will be laid on the Table of the House.

Observations on licensing Policy

2449 SHRI ASHFAQ HUSSAIN : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware of the views expressed by the Reserve bank's Deputy Governor that the Central licensing policy and the absence of appropriate credit appraisal by nationalised banks are the main reasons for industrial sickness in the country;

(b) whether the Deputy Governor further observed that the Government's licensing policy unfortunately did not encourage more efficient units; and

(c) if so, Government's reaction thereto and whether Government would revise their licensing policy ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) to (c) The details of the views expressed by the Reserve Bank's Deputy Governor are being ascertained. A statement embodying Government's reactions will be laid on the Table of the House.

Constitution of a Board/Committee
For Selection of Class III and
IV Employees

2450. SHRI ASHFAQ HUSSAIN : Will the Ministry of HOME AFFAIRS be pleased to state :

(a) whether his Ministry has issued a circular to all the Ministries to constitute a Board or Committee for selection of Class III and IV employees;

(b) whether any guidelines for constitution of such Selection Committees or Boards has been issued in order to include one Scheduled Caste and one Muslim minority member in it;

(c) if so, the Ministries and Public Undertakings who have complied with the guidelines of the circular; and

(d) the steps Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (d) As part of certain suggestions made to Ministries/Departments regarding the steps to be taken for the welfare of minorities, instruction has been given recently that Recruitment Committees for group 'C' and 'D' posts wherever in existence should include atleast one person from amongst the minority communities.

Instructions already exist to the effect that endeavour should be made by Ministries/Departments to nominate a Scheduled Caste/Scheduled Tribe officer on the Departmental Promotion Committees constituted for various posts/services.

Development of Tarai Region of Eastern U. P.

2451. SHRI ASHFAQ HUSSAN : Will the minister of PLANNING be pleased to state :

(a) whether Government received requests for a special survey of the Tarai region of Eastern Uttar Pradesh from any public representative of the area;

(b) if so, the name of the representative and organisations and steps taken by Government;

(c) whether Government are aware of the backwardness of Tarai region of Eastern U. P.; and

(d) will Government send a special team to that area to suggest schemes and measures for the proper and speedy development of the area ?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : (a) and (b) The Hon'ble Member requested the Union Minister of Industry in his letter dated 16. 12, 1980 to take up a special survey of Tarai region of Eastern U. P. Later, he also wrote a letter to the Prime Minister in this regard on 18. 9. 1982. The earlier letter was passed on by the Union Minister of Industry to the Chief Minister, U. P. with a request that the state Government might take up a study. The subsequent letter received by the Prime Minister has been forwarded to the Ministry of Industry.

(c) Yes, Sir.

(d) Since development of backward areas within a State is the primary responsibility of the state Government, there is no proposal under the consideration of the Government of India to send a special team.

Import of Aluminium

2452. SHRI ARJUN SETHI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that our country is selfsufficient to meet the demand of Aluminium in the country;

(b) if so, whether Government propose to import it from foreign countries; and

(c) if so, the details regarding the quantity alongwith the names of countries as well as the details regarding the contracts arrived in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) The capacity for production of aluminium in the country at present is 362,000 tonnes per annum. If this capacity is fully utilised, the current demand for aluminium can be met. the main constraint on production of alumi-